

Shrimati Lakshmi Menon: It is usual that questions relating to unidentified planes flying over India are referred to the External Affairs Ministry. We refer the matter to the Defence Ministry to confirm and get the necessary information, according to your own advice and place it before the House.

Mr. Speaker: Very well.

Shri Hem Barua: May I know whether it is a fact that this is not a solitary incident and whether it is a fact that on the 20th October, 1959 there was air space violation in N.E.F.A. area and if so, whether this incident cannot be connected?

Shrimati Lakshmi Menon: A separate question should be put for that because that refers to the air space violation in N.E.F.A. This refers to a particular violation or sight of an un-identified plane over Siliguri and Jalpaiguri on the 28th November, 1959.

Shri Hem Barua: In today's question paper, there is a question about violation of air space in N.E.F.A. No. 779.

Mr. Speaker: That has been answered.

Shri Hem Barua: It was not answered.

Mr. Speaker: It will be looked into. Written answers will be placed on the Table of the House.

WRITTEN ANSWERS TO QUESTIONS

Kashmir

*768. **Shri A. M. Tariq:** Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 909 on the 28th August, 1959 and state:

(a) whether the National Grindlay's Bank Limited have since explained the circumstances in which Kashmir had not been shown as part of India in their advertisement map; and

(b) if so, what are they?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) The Bank's reply is awaited.

(b) Does not arise.

Suez Canal Issue in U.N.

*769. **Shri Harish Chandra Mathur:** Will the Prime Minister be pleased to state:

(a) whether our representative expressed any views at the last meeting of the U.N. General Assembly regarding the use of Suez Canal by ships from Israel; and

(b) if so, what was the occasion and necessity for the expression of such views?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) Yes, Sir.

(b) The reference by us was in the course of the "General Debate" which, as a rule, refers to important matters raised by the Secretary-General or other issues on which the Government of India's relevant views should be stated, if possible.

The relevant extract from the "General Debate" is placed on the Table of the House. [See Appendix III, annexure No. 2.]

Indian Jute Mills Delegation to U.S.A. and U.K.

*770. { **Shri Khimji:**
Dr. Gangadhar Siva:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether a jute delegation was sent by the Indian Jute Mills Association to U.S.A. and U.K.;

(b) whether any report has been submitted by the delegation to the Government of India; and

(c) if so, the recommendations made?